[2 May, 2003]

RAJYA SABHA

(b) the total amount demanded by Gujarat Government and the amount sanctioned by the Planning Commission for the purpose?

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) Government of India and the State Government are implementing a number of Schemes for agriculture and rural development in Gujarat. Generally, funds are released to State Government/implementing agencies for utilisation in the State as a whole. However, there is one specific Scheme, called Drought Prone Area Programme (DPAP) which is being implemented in 14 districts of Gujarat covering 67 blocks in which the unit of implementation is.% watershed project with an area of 500 hectares.

The details of funds released for agriculture and rural development in Gujarat during the last three years are as follows :—

| | | | (Rs. in crores) |
|--|----------------|---------|-----------------|
| Department | Funds Released | | |
| | 2000-01 | 2001-02 | 2002-03 |
| Department of Agriculture & Cooperation | 47.13 | 31.08 | 25.65 |
| Department of Rural Development | 551.86 | 388.15 | 391.74 |

(b) The details of plan allocation for agriculture and rural development by the Planning Commission for the State Plan of Gujarat during the last three years are as follows :—

| | | (Rs. in crores) |
|---------|-------------|-------------------|
| Year | Agriculture | Rural Development |
| 200001 | 51232 | 44120 |
| 2001-02 | 669.85 | 298.79 |
| 2002-03 | 533.43 | 316.31 |

Anganwadi Centres in Orissa

*588. MISS PRAMILA BOHIDAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have received any proposal for increasing number of Anganwadi Centres in Orissa;

(b) if so, the details thereof; and

(c) the time by which these centres are likely to be made operational ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No such proposal have been received from Government of Orissa.

(b) and (c) Do not arise.

Pollution in river SAI

*589. SHRI B.P APTE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether it is a fact that River Sai flowing from Raebareli to Jaunpur is heavily polluted with chemicals;

(b) whether it is also a fact that the water of the river is even not consumable by the animals; and

(c) if so, the action being contemplated to remove the water pollution ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JUDEV): (a) to (c) The river Sai flowing from Raebareli to Jaunpur has been polluted mainly due to discharge of industrial effluents. There are six large industries in the basin of the river Sai. Out of the six industries, three paper mills are now closed. The remaining three units namely, M/s. Nandganj Sirohi Sugar Company Limited, Daryapur, Raebareli; M/s. Telephone Industries Limited, Raebareli and M/s. Shree Bhawani Paper Mills Limited, Sultanpaur Road, Raebareli have installed the requisite effluent treatment facilities. As a result of these measures, the water quality of the river has improved.

Agricultural Bio-technology Companies

*593. DR. ALLADI P. RAJKUMAR:

SHRIMATI N.P. DURGA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the number of agricultural bio-technology companies and pharma-biotech companies in India; and

(b) how many of them are conducting commercial research on agriculture?